

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.123 of 2012 &
I.A. No. 396 of 2012**

Dated : 3rd July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Gujarat Urja Vikas Nigam Ltd.

....Appellant(s)

Versus

**Gujarat Electricity Regulatory Commission
& Ors.**

... Respondent(s)

Counsel for the Appellant (s):

Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s):

Mr. Varun K. Chopra,
Mr. Venkatesh &
Mr. Aman for R-2

ORDER

At the request of the learned counsel for the parties, post the
matter for hearing on **05.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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